## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 68/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES:

Mr. Sunil Kapur

V/s.

M/s. R. K. Paper Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION		SIGNATURE
1 *	Anagha	Anaringaraju	PCI POF Respondent No:1+010	aanegha
2	Yajunena	dia Singh	Adr for Petitioner	7:1:4

## Order CP No. 68/397-398/CLB/MB/MAH/2014

For having the parties reported that the pleadings are complete, list this matter for final hearing on 08.11.2016.

Sd/-

B.S.V. PRAKASH KUMĀR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)